CENTRAL GOVERNMENT OFFICERS (COM-MERCIAL EMPLOYMENT AFTER RETIRE-MENT) RULES, NOTIFICATIONS UNDER GOVERNMENT SAVINGS CERTIFICATES ACT, GOVERNMENT SAVINGS BANKS ACT AND REGIONAL RURAL BANKS ACT.

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): I beg to lay on the Table:—

(1) A copy of the Central Government Officers (Commercia] Employment after Retirement) Rules, 1977 (Hindi and English versions) published in Notification No. S.O. 754 in Gazette of India dated the 12th March, 1977, under sub-section (11) of section 6A of the Provident Funds Act, 1925. [Placed in Library. See No. LT-373/77].

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 12 of the Government, savings Certificates Act, 1959:—

(i) The National Savings Certificates (Fifth Issue) (Fourth Amendment) Rules, 1976 published in Notification No. G.S.R. 1742 in Gazette of India dated the 8th December, 1976.

(ii) The Post Office Savings Certificates (Third Amendment) Rules, 1976 published in Notification No. G.S.R. 1743 in Gazette of India dated the 18th December, 1976.

(iii) The National Savings Certificates (Fourth Issue) (Fifth Amendment) Rules, 1976 published in Notification No. G.S.R. 1744 in Gazette of India dated the 18th December, 1976.

(iv) The National Savings Certificates (Fifth Issue) (Fifth Amendment) Rules, 1976 published in Notification No. G.S.R. 9 in Gazette of India dated the 1st January, 1977. (v) The National Savings
Certificates (Fourth Issue)
(Amendment) Rules, 1977 published in Notification No. G.S.R.
445 in Gazette of India dated the / 2nd April, 1977.

(vi) The National Savings Certificates (Fifth Issue) (Amendment) Rules, 1977 published in Notification No. G.S.R. 446 in Gazette of India dated the 2nd April, 1977. [Placed in Library. See No. LT-374/77].

(3) A copy of the Post Office Savings Banks (Amendment) Rules, 1977 (Hindi and English versions) published in Notification No. G.S.R. 143(E) in Gazette of India dated the 31st March, 1977, under sub-section (3) of section 15 of the Government Savings Banks Act, 1973. [Placed in Library. See No. LT-375/77].

(4) A copy each of the following Notification_S (Hindi and English versions) under sub-section (3) of section 29 of the Regional Rural Bank_S Act, 1976:—

(i) The Prathama Bank (Meetings of Board) Rules, 1976 published in Notification No. S.O. 4705 in Gazette of India, dated the 18th December, 1976.

(ii) The Gorakhpur Kshetriya Gramin Bank (Meetings of Board) Rules, 1976 published in Notification No. S.O. 4706 in Gazette of India dated the 18th December, 1976.

(iii) The Haryana Kshetriya Gramin Bank (Meetings of Board) Rules, 1976 published in Notification No S.O. 4707 in Gazette of India dated the 18th December, 1976.

(iv) The Jaipur Nagaur Aanchalik Gramin Bank (Meetings of Board) Rules, 1976 published in Notification No. S.O. 4708 in Gazette of India dated the 18th December, 1976. (v) The Gaur Gramin Bank (Meetings of Board) Rules, 1976 published in Notification No. S.O. 4769 in Gazette of India dated the 18th December, 1976.

(vi) The Bhojpur Rohtas Gramin Bank (Meetings of Board) Rules, 1976 published in Notification No. S.O. 4710 in Gazette of India dated the 18th December, 1976.

(vii) The Samyut Kshetriya Gramin Bank (Meetings of Board) Rules, 1976 published in Notification No. S.O. 4711 in Gazette of India dated the 18th December, 1976.

(viii) The Kshetriya Gramin Bank, Hoshangabad (Meetings of Board) Rules, 1976 published in Notification No. S.O. 4712 in Gazette of India dated the 18th December, 1976.

(ix) The Tungabhadra Gramin Bank (Meetings of Board) Rules, 1976 published in Notification No. S.O. 4713 in Gazette of India dated the 18th December, 1976.

(x) The Puri Gramya Bank (Meetings of Board) Rules, 1976 published in Notification No. S.O. 4714 in Gazette of India dated the 18th December, 1976.

(xi) The Jammu Rural Bank (Meetings of Board) Rules, 1976 published in Notification No. S.O. 4715 in Gazette of India dated the 18th December, 1976.

(xii) The Champaran Kshetriya Gramin Bank (Meetings of Board) Rules, 1976 published in Notification No. S.O. 4716 in Gazette of India dated the 18th December, 1976.

(xiii) The Barabanki Gramin Bank (Meetings of Board) Rules, 1976 published in Notification No. S.O. 4717 in Gazette of India dated the 18th December, 1976. (xiv) The Gurgaon Gramin Bank (Meetings of Board) Rules, 1976 published in Notification No. S.O. 4718 in Gazette of India dated the 18th December, 1976.

(xv) The Rae Bareli Kshetriya Gramin Bank (Meetings of Board) Rules, 1976 published in Notification No. S.O. 4719 in Gazette of India dated the 18th December, 1976.

(xvi) The Farrukhabad Gramin Bank (Meetings of Board) Rules, 1976 published in Notification No. S.O. 4720 in Gazette of India dated the 18th December, 1976.

(xvii) The Mallabhum Gramin Bank (Meetings of Board) Rules, 1976 published in Notification No. S.O. 4721 in Gazette of India dated the 18th December, 1976.

(xviii) The Bolangir Anchalik Gramya Bank (Meetings of Board) Rules, 1976 published in Notification No. SO. 4722 in Gazette of India dated the 18th December, 1976.

(xix) The Nagarjuna Grameena Bank (Meetings of Board) Rules, 1976 published in Notification No. S.O. 4723 in Gazette of India dated the 18th December, 1976.

(xx) The Progiyotish Gaonlia Bank (Meetings of Board) Rules, 1977 published in Notification No. S.O. 913 in Gazette of India dated the 26th March, 1977.

(xxi) The Rayalaseema Grameena Bank (Meetings of Board) Rules. 1977 published in Notification No. S.O. 914 in Gazette of India dated the 26th March, 1977.

(xxii) The Malaprabha Grameena Bank (Meetings of Board) Í

in Notifica- (x)

Papers Laid

¹ Rules, 1977 published in Notification No. S.O. 915 in Gazette of India dated the 26th March, 1977.

(xxiii) The Mayurakshi Gramin Bank (Meetings of Board) Rules, 1977 published in Notification No. S.O. 916 in Gazette of India dated the 26th March, 1977.

(xxiv) The Marathwada Gramin Bank (Meetings of Board) Rules, 1977 published in Notification No. S.O. 917 in Gazette of India dated the 26th March, 1977.

(xxv) The Marwar Gramin Bank (Meetings of Board) Rules, 1977 published in Notification No. S.O. 918 in Gazette of India dated the 26th March, 1977.

(xxvi) The Bhagirath Gramin Bank (Meetings of Board) Rules, 1977 published in Notification No. S.O. 919 in Gazette of India dated the 26th March, 1977.

(xxvii) The Sri Visakha Grameena Bank (Meetings of Board) Rules. 1977 published in Notification No. S.O. 920 in Gazette of India dated the 26th March, 1977.

(xxviii) The Cauvery Grameena Bank (Meetings of Board) Rules, 1977 published in Notification No. S.O. 921 in Gazette of India dated the 26th March, 1977.

(xxix) The Shekhawati Gramin Bank (Meetings of Board) Rules, 1977 published in Notification No. S.O. 922 in Gazette of India dated the 26th March, 1977.

(xxx) The Cuttack Gramya Benk (Meetings of Board) Rules, 1977 published in Notification No. S.O. 923 in Gazette of India dated the 26th March, 1977.

(xxxi) The Bilaspur-Raipur Kshatriya Gramin Bank (Meetings of Board) Rules, 1977 published Notification No. S.O. 924 in Gazette of India dated the 26th March, 1977. (xxxii) The Magadh Gramin Bank (Meetings of Board) Rules, 1977 published in Notification No. S.O. 925 in Gazette of India dated the 26th March, 1977.

(xxxiii) The Koraput-Panchbati Gramya Bank (Meetings of Board) Rules, 1977 published in Notification No. S.O. 926 in Gazette of India dated the 26th March, 1977.

(xxxiv) The South Malabar Gramin Bank (Meetings of Board) Rules, 1977 published in Notification No. S.O. 927 in Gazette of India dated the 26th March, 1977.

(xxxv) The North Malabar Gramin Bank (Meetings of Board) Rules, 1977 published in Notification No. S.O. 928 in Gazette of India dated the 26th March, 1977.

(xxxvi) The Rewa-Sindhi Gramin Bank (Meetings of Board) Rules, 1977 published in Notification No. S.O. 929 in Gazette of India dated the 26th March, 1977.

(xxxvii) The Tripura Gramin Bank (Meetings of Board) Rules, 1977 published in Notification No. S.O. 930 in Gazette of India dated the 26th March, 1977.

(xxxviii) The Kosi Kshetriya Gramin Bank (Meetings of Board) Rules, 1977 published in Notification No. S.O. 931 in Gazette of India dated the 26th March, 1977.

(xxxix) The Himachal Gramin Bank (Meetings of Board) Rules, 1977 published in Notification No. S.O. 932 in Gazette of India dated the 26th March, 1977.

(xl) The Ballia Kshetriya Gramin Bank (Meetings of Board)
 Rules, 1977 published in Notification No. S.O. 933 in Gazette of India dated the 26th March, 1977.
 [Placed in Library. See No. LT-376/77].